CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

CIRCUIT COURT AT GWALIOR

Original Application No. 5 of 1999

Gwalior, this the 22nd day of April 2003

Gyan Singh, S/o. Shri Behari Singh, aged about 45 years, Desig.: Ex-Gangman in the Central Railway Services. R/o. Village Ram Bhajan Ka Pura Tehsil & District Morena (M.P.), (P.O.) Deekhatpura.

... Applicant

(By Advocate - None)

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Versus

- 1. The Union of India, Through General Manager, Central Railways (Railway Administration), V.T. Bombay.
- 2. Divisional Manager, Central Railway Tone Jhansi, Division Jhansi, Jhansi (U.P.).
- 3. Senior Divisional Engineer (North)
 Jhansi (U.P.) Drum(W),
 Jhansi (U.P.).
- 4. Assistant Engineer (Q), Agra Cantt.
 A.B.N. (M) Agra (U.P.).
- 5. Public Works Inspector (P.W.I.), Central Railway, Morena (M.P.). ... Respondents

(By Advocate - Shri H.D. Gupts through proxy counsel Shri B.L. Gupta)

ORDER (Oral)

By R.K. Upadhyaya, Member (Admnv.):-

Nobody is present on behalf of the applicant even on second call. Even on earlier date of hearing i.e. on 01/08/2002 nobody was present on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly this Original Application is dismissed for non-prosecution.

(J.K. KAUSHIK)

MEMBER (J)

(R.K. UPADHYAYA)
MEMBER (A)

प्रतिकात सं की प्रता (1) राज्या (2) अल्ड्या (3) प्रत्यक्षी (4) बांयपाल, कोप्र स्ताना एवं आवश्यक कार्यवाही हेन् प्रतिकारिक विद्या भाग जिस्सार विद्या

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